

- (i) Additional Bns have been sanctioned under expansion plan to reduce the gaps between the BOPs.
- (ii) Patrolling/Nakas have been increase/intensified.
- (iii) Border patrolling have been intensified by providing jeeps and motor cycles.
- (iv) Mounted patrolling on horse, camels and tractors is being done.
- (v) OP Towers have been erected.
- (vi) Binoculars, goggles, twin telescopes, PNV binoculars and hand held search lights have been provided for enhanced vigilance on the border.
- (vii) Border fencing and flood lighting has been done/Being done.
- (viii) Boats/Motor Boats have been provided for patrolling riverine/creek area.
- (ix) Border roads/tracks are being constructed/developed for vehicular patrolling.
- (x) Coastal security has been/is being strengthened by Ministry of Defence.
- (d) and (e) The issues regarding smuggling of arms, explosives and narcotics are being taken up at diplomatic level by Ministry of External Affairs and are discussed during various bilateral meetings convened by Ministry of Finance, Narcotics Control Bureau and Border Security Force.

[Translation]

#### **Press Mud and Spent Wash**

572. SHRI SOHAN BEER : Will the Minister of FOOD be pleased to state :

- (a) whether the Government are aware that the 'press mud and spent wash' of the sugar mills can be used for producing gas with a little technical change which in turn can be used for the generation of electricity;
- (b) if so, whether this technique has been used by any sugar mill; and
- (c) if so, the results achieved there-from ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (c) Yes, Sir. As per the information available from the Ministry of Non-Conventional Energy Sources (MNES) and the All India Distillers' Association (AIDA), the Press Mud and Spent Wash can be used for generating bio-gas which can

be utilized for producing steam/electricity. According to MNES, they had sponsored R & D projects for setting up of pilot plants for producing bio-gas from Press Mud at M/s Ugar Sugar Works Ltd. Ugarkhurd, Distt. Belgaum (Karnataka) and M/s Vasantdada Shetkari Sahakari Sakhar Karkhana Ltd., Distt. Sangli (Maharashtra).

As regards use of Spent Wash, according to AIDA, a large number of distilleries are engaged in the production of bio-gas by anaerobic digestion of this distillery waste. The bio-gas in turn is used for domestic purposes and as a fuel in boilers for generation of steam/electricity.

[English]

#### **Administrative Set-up of BSF in West Bengal**

573. SHRI AJOY MUKHOPADHYAY : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether the Government propose to streamline the present administrative set-up of the Border Security Force on the Indo-Bangladesh border in West Bengal to prevent large-scale smuggling of different types of Indian goods across the border;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) Border Security Force has been entrusted with the responsibility of Indo-Bangladesh Border Management including West Bengal. The performance of the Force is reviewed from time to time and necessary measures are taken to streamline its functioning. These measures include augmentation of man power, setting up of border out-posts, intensive patrolling, night vigil and Nakas etc

#### **Kerala State Scheduled Tribes Land Amendment Bill, 1996**

574. SHRI P.C. CHACKO : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether the attention of the Government has been drawn to New-item captioned "VHP appeals to President to return Kerala Bill" appearing in the "Hindu", dated February 1, 1997;
- (b) if so, the details thereof; and
- (c) the present position in regard to Kerala State Scheduled Tribes Land Amendment Bill, 1996 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) The Governor of Kerala has reserved the Kerala